

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.402/01

Thursday this the 28th day of November, 2002

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

C.Jaradath,
W/o Wasil Maluk, aged 41 years
Chettayoda House, Kiltan Island,
Lakshadweep682558. ...Applicant

(By Advocate M/s Sukumaran & Usha (by Ms.Vineta Peter)
V.

1. Union of India represented by its
Secretary to Government,
Ministry of Human Resources Development,
Dept. of Women and Children Development,
Sastri Bhavan, New Delhi.
2. The Chairman,
Lakshadweep State,
Social Welfare Advisory Board,
Union Territory of Lakshadweep,
Kavaratti.
3. The Chairman,
Central Social Welfare Board,
Samaj Kalyan Bhavan,
New Delhi.16.
4. The Administrator,
Union Territory of Lakshadweep. ..Respondents

(By Advocate Mr.PRR Menon (for R.4)

The application having been heard on 28.11.2002, the
Tribunal on the same day delivered the following:

Contd.....

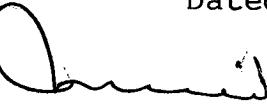
.3.

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel appearing for the applicant states that the applicant is no more and that none is coming forward to get themselves substituted as applicant. Hence the application abates.

Dated the 28th day of November, 2002


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN